

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 30/59/14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Mr. M.A. Penjwani Vs. Alfa Impex Pvt. Ltd. &
Ors**

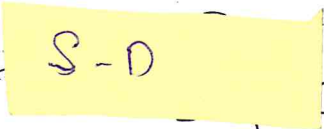
SECTION OF THE COMPANIES ACT: 59


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Pankaj Gupta, Advocate		
	For the Respondent:	Mr. Abhishek Kumar, & Ms. Arushi Gupta, Advocates for R-1 & 5.		

ORDER

Request for adjournment is made on behalf of the Respondent on the
ground that their counsel is in personal difficulty.

At request, adjourned to 26th February, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)